

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 26-06-2024 AT
10.30 A.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : --
PETITION NUMBER : IBA/201/2020
NAME OF THE PETITIONER : Rajane Ganth
NAME OF THE RESPONDENT(S) : Oragadam City Developers Pvt Ltd
UNDER SECTION : Sec 7 Rule 4 of IBC, 2016

ORDER

Ld. Counsel Mr.Rajane Ganth for the Applicant.

In this case the Applicant has filed a Settlement Memo stating that the Corporate Debtor has paid the entire amount of Rs.30,63,568/- on 15.12.2021. The Applicant also filed full satisfaction memo vide Diary No.3103 dated 24.06.2024.

In view of the above, IBA/201/2020 is dismissed as the same is settled.

IBA/201/2020 is closed as withdrawn.

-Sd-
RAVICHANDRAN RAMASAMY
Member (Technical)

-Sd-
JYOTI KUMAR TRIPATHI
Member (Judicial)

phk